

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4551  
ANSWERED ON:23.12.2005  
PHASE IV PROPOSALS UNDER PMGSY  
Singh Shri Uday

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has recently sanctioned several crores for the rural road projects under Phase-IV proposals of the Pradhan Mantri Gram Sadak Yojana (PMGSY) for 2005-06;
- (b) if so, the details thereof;
- (c) whether the construction of rural roads in States have been assigned to several Central agencies;
- (d) if so, the details thereof; and
- (e) the progress of rural roads in the PMGSY till-date, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) Since the year 2000, Pradhan Mantri Gram Sadak Yojana (PMGSY) is under implementation. In Phase IV, project proposals for 6661 number of road works having road length of 22885.96 kilometers, amounting to Rs. 4804.28 crore have been cleared.

(c) & (d) In view of the slow progress of work, the Government of Bihar requested Ministry of Rural Development to engage on its behalf certain Central agencies for implementation of PMGSY in Bihar. The Ministry of Rural Development in consultation with the State Government, invited certain Central Public Sector Units (PSUs), Central Public Works Department (CPWD) and State Level PSUs for preliminary discussions. Now, tripartite agreements have been signed by Government of Bihar, Ministry of Rural Development and four central agencies, namely, M/s. IRCON International Ltd., M/s. National Buildings Construction Corporation Limited, M/s. National Hydroelectric Power Corporation Ltd., and M/s. National Projects Construction Corporation Ltd. for execution of PMGSY work in Bihar. 33 of the 37 districts of the State (Araria included in Purnea) have been assigned to these Agencies. Agreement has also been reached with Central Public Works Department. 4 districts have been assigned to CPWD. These Agencies have mobilized and have commenced the implementation process.

Similarly, an agreement has been signed by Government of Tripura, Ministry of Rural Development and M/s. National Buildings Construction Corporation Ltd for execution of PMGSY works in some districts of Tripura.

(e) The progress of rural roads since the inception of the PMGSY is at Annexure.

Table referred to part (e) of Lok Sabha Unstarred Question No. 4551 due for Answer on 23.12.2005.

# State-wise progress of rural roads from 2000-01 to 2005-06.

#	State	Value of Amount	No. of road completed of road sep 05 (upto Sept. 05 com. upto to value of 05 Proposals	Length of road	No. of road	Length	Exp. upto
1	2	3	4	5	6	7	8

1	Andhra Pradesh	1312.16	1011.47	4340	11753.36	3350	7626.00	823.74
2	Arunachal Pradesh	233.68	179.46	403	1361.77	330	993.33	127.13
3	Assam	1099.69	564.46	1098	3386.63	506	832.56	432.50
4	Bihar	952.75		520.60	1104		3553.19	441
5	Chhattisgarh	1534.86	855.76	1463	7964.30	662	3824.34	725.42

6	Goa	9.72	10.00	90	178.16	72	158.70	5.32
7	Gujarat	313.24	284.87	1183	2486.30	927	1930.66	219.72
8	Haryana	258.08	156.07	111	1575.51	70	1029.43	139.03
9	Himachal Pradesh	715.41	315.66	953	4583.95	373	1431.91	267.30
10	Jammu & Kashmir	171.69	75.00	178	635.27	31	66.05	43.82
11	Jharkhand	472.10	421.88	501	2752.90	341	1863.57	353.22
12	Karnataka	556.83	506.24	1742	6054.26	1372	4502.51	374.09
13	Kerala	150.65	79.56	366	679.98	179	309.90	66.83
14	Madhya Pradesh	2627.68	1715.07	3065	14860.72	1782	8329.11	1556.23
15	Maharashtra	857.21	454.29	2158	5146.84	1466	3080.99	337.68
16	Manipur	120.71	98.00	790	710.64	434	539.89	74.04
17	Meghalaya	145.72	115.67	347	811.43	285	659.91	90.18
18	Mizoram	211.24	164.51	80	1032.50	61	894.41	138.35
19	Nagaland	124.23	106.95	185	1606.29	165	1508.11	99.13
20	Orissa	1891.49	972.54	2623	8325.56	1402	3884.00	812.59
21	Punjab	217.90	176.30	516	1282.78	385	749.23	115.45
22	Rajasthan	1935.99	1598.53	3773	14174.33	3184	11178.04	1195.21
23	Sikkim	149.37	70.97	115	1589.21	51	1316.72	55.04
24	Tamil Nadu	550.51	432.92	2230	4196.89	1663	2957.99	348.49
25	Tripura	116.19	96.39	254	700.60	205	449.27	57.77
26	Uttar Pradesh	2572.35	2063.91	10900	19762.34	7688	13086.65	1349.06
27	Uttaranchal	257.96	201.04	213	1227.39	121	476.03	127.13
28	West Bengal	1356.71	849.17	906	4958.03	533	2667.41	730.59

Grand Total 20916.12 14097.29 41687 127351.13 28079 77455 11015.38  
.75

Union Territories

29	A & N Islands	32.39	10.59	18	0.00	0	0.00	0.58
30	Dadra & Nagar Have	9.95	5.00	37	0.00	0	0.00	8.00
31	Daman & Diu	15.00	5.00	0	0.00	0	0.00	4.94
32	Delhi	5.00	5.00	1	0.00	0	0.00	0.00
33	Lakshadweep	4.89	4.89	0	0.00	0	0.00	0.00
34	Pondicherry	12.40	5.00	86	0.00	66	0.00	4.65

Total (UTs) 79.63 35.48 142 0.00 66 0.00 18.15  
Grand total 20995.75 14132.77 41829 127351.13 28145 77455 11033.53  
.72

# The figures are provisional